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(ख) क्या यह सच है कि अफ्रगानिस्तान के व्यापारी केवल अफ्रगान कर्माशयल बैंक की मार्फत ही भारत को सूखा मेवा भेज सकते हैं त्रौर यहां इन मेवों की बिकी केवल पश्तानी तिजारती कम्पनी की मार्फत ही हो सकती है; त्रौर

(ग) यदि उपरोक्त भाग (क) ग्रौर (ख) का उत्तर हां में हो तो क्या सरकार ने इस पर विचार किया है कि इस व्यवस्था का भारत के सुखे मेवे के व्यापार पर क्या प्रभाव पड़ेगा ?

## **†**[INDO-AFGHAN TRADE IN DRY FRUITS

90. SHRI NAWAB SINGH CHAU-HAN: Will the Minister for Com-MERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) whether it is a fact that the Government of Afghanistan do not allow Indian dealers in dry fruits to have direct and free trade with Afghanistan in dry fruits;

(b) whether it is a fact that traders in Afghanistan can send dry fruits to India only through the Afghan Commercial Bank and these fruits can be sold here only through the Pashtani Tejarati Company; and

(c) if the answer to parts (a) and (b) above be in the affirmative, whether Government have considered the effect this arrangement will have on the trade in dry fruits in India?]

वाणिज्य तथा उपभोग उद्योग मंत्री (श्री मोरारजी देसाई): (क) तथा (ख). जी नही । ग्रफगानिस्तान से सूखे मेवों का ग्रायात उन ग्रायातकों ढारा किया जाता है, जिनके पास भारतीय ग्रायात लाइसेंस होते हैं । चालू तरीके के मुताबिक ग्रफगानिस्तान से सूखे मेवों के ग्रायात के लाइसेंस सिर्फ उन्हीं ग्रादमियों या फर्मों को दिये जाते हैं, जो इन चीजों के ग्रायात व्यापार में १९४५-१४ के बीच में लगे हुए हों । ग्रफगा-निस्तान से इनका निर्यात ग्रफगानिस्तान के निर्यातकों के जरिए उम देश में लागू नियमों तथा हिदायतों के मुताबिक किया जाता है ।

(ग) प्रश्न ही नहीं उठता ।

†[THE MINISTER FOR COM-MERCE AND CONSUMER INDUS-TRIES (SHRI MORARJI DESAI): (a) and (b). No, Sir. Imports of dry fruits from Afghanistan are effected through importers who hold Indian import licences. According to current procedure, import licences for import of dry fruits from Afghanistan are issued only to persons or firms who have been engaged in the import trade of these goods between 1945-54. Exports from Afghanistan are regulated through Afghanistan exporters in accordance with the rules and instructions in force in that country.

(c) Does not arise.]

SHOW ROOMS IN FOREIGN COUNTRIES

91. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUM-ER INDUSTRIES be pleased to state:

(a) whether any new show rooms are to be set up by Government in any foreign countries in the year 1956-57; and

(b) if so, where?

THE MINISTER FOR COM-MERCE AND CONSUMER INDUS-TRIES (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) At Teheran, Cairo and Singapore.

## STRIKE IN PAPER SORTING OFFICE, DELHI

92. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether the employees of the Paper Sorting Office in Delhi went on a strike last month without any proper notice; and

(b) if so, what were the reasons for the strike?

THE MINISTER IN THE MINIS-TRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes.